



Government of India.

**DIRECTORATE OF LEGAL AFFAIRS
CENTRAL BOARD OF EXCISE & CUSTOMS
4TH FLOOR, RAJENDRA BHAWAN
210, DEEN DAYAL UPADHYAY MARG
NEW DELHI- 110002**

F. No. 1080/20/DLA/SC/2016-17 / 376

Date: 22.03.2017

To,

The Chief Commissioner of Central Excise (All),
The Chief Commissioner of Customs (All),
The Chief Commissioner of Service Tax (All),
The Director General Revenue Intelligence,
The Director General Central Excise, Intelligence,
The Commissioner of LTU (All),

Sir,

Subject :- Unclaimed payment of Deficit Court Fee reg.

Directorate of legal affairs has procured a list of remittances (up till 20/02/2017) to Stock Holding Corporation of India by various commissionerates which are lying unclaimed against which no E- Court fee stamp has been drawn for deposit of deficit court fees. The said unclaimed deposit amount and date is produced below for identification by respective commissionerates for immediate communication of corresponding UTR No. to Directorate Of Legal Affairs for deposit of the relevant court fee:-

SR. No.	AMOUNT	PARTY NAME	DATE
1.	426000/-	PAO CENTRAL EXCISE	29/04/2016
2.	43000/-	PAO CENTRAL EXCISE	03/05/2016
3.	158000/-	PAO CENTRAL EXCISE	25/05/2016
4.	87000/-	PAO CENTRAL EXCISE	08/07/2016
5.	44370/-	PAO CENTRAL EXCISE	29/07/2016
6.	116000/-	PAO CENTRAL EXCISE	22/07/2016
7.	58000/-	PAO CENTRAL EXCISE	11/03/2016
8.	62000/-	PAO CENTRAL EXCISE	11/03/2016
9.	71000/-	PAO CENTRAL EXCISE	11/03/2016
10.	426000/-	PAO CENTRAL EXCISE	29/04/2016
11.	43000/-	PAO CENTRAL EXCISE	03/05/2016
12.	58000/-	PAO CENTRAL EXCISE	20/05/2016
13.	158000/-	PAO CENTRAL EXCISE	25/05/2016

14.	538900/-	PAO CENTRAL EXCISE	26/05/2016
15.	2500000/-	PAO CENTRAL EXCISE	29/06/2016
16.	98000/-	PAO CUSTOMS	18/05/2016
17.	98000/-	PAO CUSTOMS	18/05/2016
18.	36548/-	PAO CUSTOMS	31/03/2016

Yours faithfully,



Additional Commissioner